

IN THE CENTRAL ADMINISTRATIVE, JODHPUR BENCH, JODHPUR.

ORDER - SHEET

O.A./C.P./MA No. 283/97

16.4.1998

Due to 'Reference' in the Hon'ble High Court on the sad demise of Mr. Justice P.D. Kudal, an Ex-Judge of the Rajasthan High Court, the Advocates shall not be putting in their appearance today.

May be listed for admission/~~direction/hearing~~ on 23/4/98.

Gopal Singh
(GOPAL SINGH)
ADM. MEMBER

C.K. Mishra
(GOPAL KRISHNA)
VICE CHAIRMAN

Rejoinder
not filed.

23-4-98

Mr. J.K. Kaushik, Counsel for the applicant
Mr. S.K. Nanda Counsel for the respondents.

Learned counsel for the applicant wants to withdraw the present application at this stage with a prayer that he may be allowed to file fresh OA as and when necessary.

As per the prayer of the applicant the application is allowed to be withdrawn with liberty to file fresh OA on conclusion of the present Departmental Enquiry.

The interim order issued earlier stands vacated. The parties are left to bear their own costs.

Gopal Singh
Gopal Singh
Adm. Member

A.K. Mishra
A. K. MISHRA
व्यक्ति सदस्य
JUDL. MEMBER

Recd
29/4/98